

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.10351 of 2020

Pradip Kumar Shrivastava @ Sonu S/o Late Gauri Shankar Prasad Resident
of Chhawahi Khaas, P.S.-Manjha Garh, District-Gopalganj, Bihar

... .. Petitioner/s

Versus

1. The State of Bihar through Secretary, Department of Revenue and Land Reforms, Government of Bihar.
2. The Secretary, Department of Revenue and Land Reforms, Government of Bihar.
3. The Commissioner-Cum Review Authority, Saran Division Government of Bihar
4. The District Magistrate-Cum-2nd Appellate Authority, Gopalganj, Bihar
5. The ADM-cum-1st Appellate Authority, Gopalganj, Bihar.
6. The Sub-Divisional Officer, Gopalganj, Bihar
7. The Circle Officer, Manjha Garh, Gopalganj, Bihar.
8. Subhash Kamkar, S/o Late Garju Kamkar, R/o Chhawahi Khaas, P.S.-Manjhi Garh, District-Gopalganj, Bihar.
9. Chaan Kishor, S/o Late Manager Kamkar, v
10. Mukesh Kamkar, S/o Late Manager Kamkar, R/o Chhawahi Khaas, P.S.-Manjhi Garh, District-Gopalganj, Bihar.
11. Jamadar Kamkar S/o Madesar Kamkar, R/o Chhawahi Khaas, P.S.-Manjhi Garh, District-Gopalganj, Bihar.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Sumit Shekhar Pandey
For the Respondent/s : Mr.Lalit Kishore (Ag)

CORAM: HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH
ORAL ORDER

3 20-12-2022 In the order dated 1.11.2022, the name of
the Respondent No. 8 and his father have been
omitted / wrongly mentioned on account of



typographical error, hence, it is directed that the name of the Respondent No. 8 i.e. Subhash Kamkar, S/o Late Garju Kamkar, be depicted in the order to be uploaded today.

(Mohit Kumar Shah, J)

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